SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
REVISED CAUSE LIST FOR 30/08/2018 (THURSDAY)

S.No.	File No.	Case Particulars	Purpose
1	547 (For review of order dated 08-03-2018 File Nos. 49 & 256)	Kisan Agro tech Co-operative Society Ltd. (Review Application)	Arguments
2	541	Mr. K. Muniraju s/o Late Kempanna	Production of encumberance and arguments
3	569 (For review of order dated 03-01-2018 File No. 34)	Bhagyashree Buildtech Pvt Ltd (Review Application)	Arguments